

BEFORE THE NATIONAL GREEN TRIBUNAL, NEW DELHI

Original Application No. 233/2026

IN THE MATTER OF:

Sandeep Nagar

...PETITIONER

VERSUS

State of Uttar Pradesh & Ors.

...RESPONDENT

MEMO OF PARTIES

Sandeep Nagar

...PETITIONER

VERSUS

1. State of Uttar Pradesh  
Through Principal Secretary, Environment, Forest and Climate Change  
Government of U.P.  
Office of the Principal Chief Conservator of Forests (PCCF),  
17, Rana Pratap Marg, Lucknow-226001  
Email: [psecforest-up@nic.in](mailto:psecforest-up@nic.in) **Respondent No.1**
2. Principal Secretary  
Irrigation and Water Resources Department, Uttar Pradesh  
Sinchai Bhawan, Cantt Road, Udaiganj, Lucknow-226001  
Email: [eincididuplu-up@nic.in](mailto:eincididuplu-up@nic.in) **Respondent No.2**
3. District Magistrate, Meerut  
Office of the District Magistrate, Collectorate, Meerut-250001  
Email: [dmmee@nic.in](mailto:dmmee@nic.in) **Respondent No.3**
4. District Magistrate, Muzaffarnagar  
District Magistrate Office Muzaffarnagar  
Prakash Chowk, Near NIC, Kutchery Road, Civil Lines,  
Muzaffarnagar-251001  
Email: [dmmuz@nic.in](mailto:dmmuz@nic.in) **Respondent No.4**
5. District Magistrate, Bulandshahr  
District Magistrate Office, Preet Vihar, Laxmi Nagar,  
Bulandshahr-203001  
Email: [dmbul@nic.in](mailto:dmbul@nic.in) **Respondent No.5**
6. Uttar Pradesh State Pollution Control Board  
Through Member Secretary,  
Building No. TC-12V, Vineet Khand,  
Gomti Road, Lucknow- 226010  
Email: [ms@uppcb.in](mailto:ms@uppcb.in) **Respondent No.6**